

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/260(KB)2021
IA(I.B.C)/1301(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	BANK OF BARODA VS VINOD KUMAR GUPTA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Bank of Baroda
Ms. Arunika Dutta, Adv.]
Mr. Srijit Bose, Adv.]
Mr. Kaustov De Sarkar, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Personal Guarantor
Mr. Aditya Kanodia, Adv.]
Ms. Suparna Sardar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Bank of Baroda present. Ld. Counsel appearing on behalf of the Personal Guarantor present.
2. In view of the *status quo* Order granted by the Hon'ble High Court. The matter stands adjourned to *sine die* with liberty to mention as and when an Order is passed by the Hon'ble High Court.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.